GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:2281 ANSWERED ON:27.03.2012 CHEATING CASES AT DELHI AIRPORT Sayeed Muhammed Hamdulla A. B.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there has been an increase in the cases of foreign tourists being cheated by touts at Delhi Airport;
- (b) if so, the details thereof;
- (c) whether the implementation of the Delhi Prevention of Touting and Malpractices against Tourist Act have very little effect on these touts;
- (d) if so, the details thereof; and
- (e) the action taken against such touts and to make the airports safe from anti-social elements?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a) & (b): No, Madam. Only one case of cheating of foreign tourist has been registered during the years 2007, 2008, 2009, 2010, 2011 and 2012 (up to 29.02.2012) by Delhi Police at Indira Gandhi International Airport vide FIR No. 13 dated 09.01.2012 under Section 420/384/120-B of IPC and Section 4 of Delhi Prevention of Touting and Malpractices against Tourists Act, 2010.
- (c) to (e): Details of cases registered against the touts by Delhi Police at Indira Gandhi International Airport and action taken against them after the enactment of Delhi Prevention of Touting and Malpractices against Tourists Act, 2010 during the year 2010, 2011 and 2012(up to 29.02.2012) them are given below:

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Year Cases Persons Convicted Pending Pending reported arrested trial investigation

2010 16 17 10 7 -

2011 30 48 10 23 15

2012 9 11 - 7 4
(up to 29.02.12)
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